

[S. Buta Singh]

me in condemning the incidents in strongest terms and conveying our deepest sympathies to the bereaved families. We all share their grief.

In order to contain terrorism, the number of police control room vehicles has been increased to 165 round the clock. 100 pickets armed with automatic weapons and wireless sets have been posted at strategic points. The intelligence machinery has been geared up. Close vigil is being maintained. The Army has been asked to stand by in the sensitive areas of the city.

Section 144 has been imposed in whole of Delhi for one week.

I will appeal to all Hon'ble Members to assist in maintaining harmony and peace. The Government will leave no stone unturned to apprehend the culprits and deal with them deterrently.

16.07 hrs.

#### PAPERS LAID ON THE TABLE

[English]

#### Notifications under Major Port Trust Act, 1963

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R. 450(E) published in Gazette of India dated the 4th May, 1987 approving the Madras Port Trust Employees' (Conduct) Regulation, 1987. [Placed in Library. See No. LT-4519/87]
- (2) G.S.R. 454(E) published in Gazette of India dated the 5th May, 1987 approving the Madras Port Trust (Leave) Regulations, 1987.

- (3) G.S.R. 455(E) published in Gazette of India dated the 5th May, 1987 approving the Calcutta Port Trust Employees' (Grant of Advance for purchase of conveyance) Regulations, 1987. [Placed in Library. See No. LT-4520/87]

#### Rampur Raza Library (Maintenance Regulation, 1987 and Report of and Review on the working of Delhi Public Library for 1985-86

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): I beg to lay on the Table—

- (1) A copy of the Rampur Raza Library (Maintenance) Regulations, 1987 (Hindi and English versions) published in Notification No. F. 8-4/RRL/84 in Gazette of India dated the 18th April, 1987 under sub-section (4) of section 28 of the Rampur Raza Library Act, 1975. [Placed in Library. See No. 4521/87]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1985-86 along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi, for the year 1985-86.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4522/87]